

RESUME OF WORK DONE BY LOK SABHA

(SEVENTH LOK SABHA—SEVENTH SESSION)

(23 November to 24/25 December, 1981)



**LOK SABHA SECRETARIAT
NEW DELHI**

January, 1982/Pausa, 1903 (Saka)

P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the Seventh Session of Seventh Lok Sabha, 1981.

NEW DELHI ;

January 20, 1982

Pausa 30, 1903 (Saka)

AVTAR SINGH RIKHY,

Secretary.

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**RESUME OF WORK DONE BY LOK SABHA DURING THE SEVENTH
SESSION OF SEVENTH LOK SABHA—NOVEMBER-DECEMBER, 1981**

I. DURATION OF SESSION

Date of commencement	23 November, 1981
Date of adjournment <i>sine die</i>	25 December, 1981 (00.10 hours)
Date of prorogation	28 December, 1981
Number of days of sittings	24
Number of hours of sittings	154 hours and 40 minutes

2. ADJOURNMENT MOTIONS

Consent given but leave of the House not asked for

Subject	Names of Members	Date when brought before the House	Time taken	Remarks
H. M.				
Failure of Government to make adequate arrangement to regulate the entry and exit of visitors to Qutab Minar specially on Fridays when entry is free, resulting in a grim tragedy on 4 December last taking a toll of 45 lives most of whom were women and children.	Sarvashri Atal Bihari Vajpayee, Madhu Dandavate, Satish Agarwal, Ram Vilas Paswan, Ram Lal Rahi, Ajit Kumar Mehta, Rajesh Kumar Singh, Daulat Ram Saran, Jagpal Singh, B.D. Singh, Indrajit Gupta, P. K. Kadiyan, Narayan Choubey, Nagangom Mohendra, Smt. Geeta Mukherjee, Sarvashri Jaipal Singh Kashyap, Rajnath Sonkar Shastri, Ramavatar Shastri, Vijay Kumar Yadav, K.M. Madhukar, Surya Narayan Singh, Jharkhande Rai and Harikesh Bahadur.	7-12-81	0.07	Shri Atal Bihari Vajpayee when called upon to ask for leave of the House under Rule 60 did not press the notice of adjournment motion. He requested for discussion of the subject under Rule 184/193 on that day. The House agreed that discussion on the statement made by the Minister of Home Affairs on 4 December, 1981, might be held that day (7-12-81).

3. BILLS

(4) Government Bills

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1		3	4	5	6	7	8	9
1.	The Oil Industry (Development) Amendment Bill, 1981.	17-9-81 (Earlier Session)	..	23-11-81 (Consideration and passing)	H.M. 1 38	Passed.
2.	The Cine-workers and Cinema Theatre Workers (Regulation of Employment) Bill, 1981.	18-9-81 (Earlier Session)	..	23-11-81 24-11-81 (Consideration and passing)	2 00	15	5	Passed as amended.
3.	The Economic Offences (Inapplicability of Limitation) Amendment Bill, 1981.	1-9-81 (Earlier Session)		24-11-81 25-11-81 (Consideration and passing)	2 09	Passed.

4. The Pensions' (Amendment) Bill, 1981, as passed by Rajya Sabha.	..	25-11-81	Pending.
5. The Chit Funds Bill, 1980.	20-11-80 (Earlier Session)	25-11-81 (Presentation of the Report of the Select Committee)	12	Report of the Select Committee presented.
6. The Beedi Workers Welfare Cess (Amendment) Bill, 1981.	14-9-81 (Earlier Session)	25-11-81 26-11-81 (Consideration and passing)	2	Passed.
7. The National Bank for Agriculture and Rural Development Bill, 1981,	18-9-81 (Earlier Session)	26-11-81 27-11-81 30-11-81 (Consideration and passing)	28	8	..	Passed. as amended.
8. The Sugar Undertakings (Taking Over of Management) Amendment Bill, 1981, as passed by Rajya Sabha.	..	26-11-81 30-11-81 (Consideration and passing)	Passed.
9. The Criminal Law (Amendment) Bill, 1980.	12-8-80 (Earlier Session)	27-11-81 (Motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of the Budget Session, 1982 adopted.)	..	1	..	A motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of the Budget Session, 1982 adopted.

1	2	3	4	5	6	7	8	9
					H.M.			
10.	The Marriage Laws (Amendment) Bill, 1981.	27-2-81 (Earlier Session)	..	27-11-81 (Motion for extension of time for presentation of the Report of the Joint Committee upto the first day of the last week of the Budget Session, 1982 adopted.)	A motion for extension of time for presentation of the Report of the Joint Committee upto the first day of the last week of the Budget Session, 1982 adopted.
11.	The African Development Fund Bill, 1981.	30-11-81	..	23-12-81 (Consideration and passing)	1 30	6	..	Passed.
12.	The Prevention of Cruelty to Animals (Amendment) Bill, 1981.	30-11-81	Pending.
13.	The Rampur Raza Library (Amendment) Bill, 1980, as passed by Rajya Sabha.	..	24-11-80 (Earlier Session)	30-11-81 (Consideration and passing)	0 58	2	2	Passed, as amended.
14.	The Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1980, as passed by Rajya Sabha.	..	24-11-80 (Earlier Session)	30-11-81 1-12-81 3-12-81 (Consideration and passing)	1 33	4	2	Passed, as amended.
15.	The Air Corporations (Amendment) Bill, 1981, as passed by Rajya Sabha.	..	2-12-81	Pending.
16.	The Central Silk Board (Amendment) Bill, 1981.	2-12-81	0 01	2	..	Pending.

17.	The Pharmacy (Amendment) Bill, 1981, <i>as passed by Rajya Sabha.</i>	..	3-12-81	Pending.
18.	The Cinematograph (Amendment) Bill, 1981, <i>as passed by Rajya Sabha.</i>	..	30-4-81 (Earlier Session)	3-12-81 7-12-81 11-12-81 14-12-81 (Consideration and passing)	3	42	30	Passed.
19.	The Indian Iron and Steel Company (Acquisition of Shares) Amendment Bill, 1981, <i>as passed by Rajya Sabha.</i>	..	10-12-81	24-12-81 (Consideration and passing)	0	29	..	Passed.
20.	The Appropriation (Railways) No. 6 Bill, 1981.	15-12-81	..	15-12-81 (Consideration and passing)	0	14	..	Passed.
21.	The Appropriation (Railways) No. 7 Bill, 1981.	15-12-81	..	15-12-81 (Consideration and passing)	0	02	..	Passed.
22.	The Appropriation (No. 6) Bill, 1981.	16-12-81	..	16-12-81 (Consideration and passing)	0	02	..	Passed.
23.	The Appropriation (No. 7) Bill, 1981	16-12-81	..	16-12-81 (Consideration and passing)	0	08	..	Passed.
24.	The Sugar Development Fund Bill, 1981.	17-12-81	1	Pending.
25.	The Sugar Cess Bill, 1981.	17-12-81	1	Pending.

1	2	3	4	5	6	7	8	9
					H.M.			
26.	The Kerala Appropriation (No. 4) Bill, 1981.	17-12-81	..	17-12-81 (Consideration and passing)	0 02	Passed.
27.	The Governors (Emoluments, Allowances and Privileges) Bill, 1981.	21-12-81	Pending.
28.	The Assam Appropriation (No. 2) Bill, 1981.	21-12-81	..	21-12-81 (Consideration and passing)	0 03	Passed.
29.	The Metro Railways (Construction of works) Amendment Bill, 1981.	22-12-81	0 01	Pending.
30.	The Wild Life (Protection) Amendment Bill, 1981.	22-12-81	Pending.
31.	The Aligarh Muslim University (Third Amendment) Bill, 1980	23-12-80 (Earlier Session)	..	22-12-81 (Consideration and passing)	5 51	53	11	Passed, as amended.
32.	The Plantations Labour (Amendment) Bill, 1981, as passed by Rajya Sabha.	..	10-9-81 (Earlier Session)	23-12-81 24-12-81 (Consideration and passing)	2 55	46	..	Passed.
33.	The Road Transport Corporations (Amendment) Bill, 1981	24-12-81	Pending.

*The short title of the Bill was changed to "The Aligarh Muslim University (Amendment) Bill, 1981" by Lok Sabha through an amendment to clause 1 thereof.

SUMMARY

1. Bills pending at the end of the last session	26
2. Bills introduced	15
3. Bills opposed at introduction stage	Nil
4. Bills passed by Rajya Sabha and laid on the Table	5
5. Bills returned by Rajya Sabha with amendments and laid on the Table	Nil
6. Bills passed	19
7. Bills negatived	Nil
8. Bills withdrawn	Nil
9. Bills part-discussed	Nil
10. Motions for adjournment of debate on Bills adopted.	Nil
11. Bills referred to Select Committee	Nil
12. Bills referred to Joint Committee	Nil
13. Bills reported by Select Committee	1
14. Bills reported by Joint Committee	Nil
15. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha	Nil
16. Bills pending at the end of the session <i>vide</i> para No. 1388 of Lok Sabha Bulletin-Part II, dated 4-1-1982	27

(ii) Private Members' Bills

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H	M		
1.	The Hindu Marriage (Amendment) Bill, 1981 (<i>Amendment of sections 4 and 13</i>) by Dr. Vasant Kumar Pandit.	27-11-1981	Pending
2.	The Indian Post-Office (Amendment) Bill, 1981 (<i>Amendment of section 26</i>) by Shri Bhogendra Jha.	27-11-1981	Pending
3.	The Indian Telegraph (Amendment) Bill, 1981 (<i>Amendment of section 5</i>) by Shri Bhogendra Jha.	27-11-1981	Pending
4.	The Indian Railway Board (Repeal) Bill, 1981 by Shri Bhogendra Jha.	27-11-1981	Pending
5.	The Universal Compulsory Primary Education Bill, 1981 by Shri Bhogendra Jha.	27-11-1981	0-44 minutes taken on introduction of Bills at S.Nos. 1 to 5.	Pending

6. The Banning of Regional and Communal Parties in India Bill, 1981 by Shri B.V. Desai.

..	27-11-81 (Motion for leave to introduce)	0.16	0.46	..	Motion for leave to introduce opposed; Motion withdrawn by leave of the House.
7. The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1980 (<i>Amendment of sections 3, 6B, etc.</i>) by Shri Mool Chand Daga.	8-8-80 (Earlier Session)	6-35 (excluding 0-02 minutes taken during Sixth Session)	Nil	Nil	Discussion on the motion for consideration not concluded. Pending.
8. The Indian Social Disparities and Poverty Abolition Bill, 1981 by Shri R.L.P. Verma.	11-12-81	Pending
9. The Ban on Creation of Trusts (for Backward Classes of People) Bill, 1981 by Shri H.N. Nanje Gowda.	11-12-81	Motion for leave to introduce opposed; Bill introduced. Pending.
10. The Pension and Other Amenities for Agricultural Workers Bill, 1981 by Shri H.N. Nanje Gowda.	11-12-81	Pending
11. The Nationalisation of Trusts Bill, 1981 by Shri H.N. Nanje Gowda.	11-12-81	Motion for leave to introduce opposed; Bill introduced. Pending.
12. The Anti-population Explosion Bill, 1981 by Shri P. Rajagopal Naidu.	11-12-81	Motion for leave to introduce opposed; Bill introduced. Pending.

1	2	3	4	5	6	7	8	9
					H M			
13.	The Compulsory Registration of Religious Conversions Bill, 1981 by Dr. Vasant Kumar Pandit.	11-12-81	0-35 minutes taken on introduction of Bills at S. No. 8 to 13	Motion for leave to introduce opposed; Bill introduced. Pending
14.	The Embassies, Consulates and United Nations Agencies Employees (Conditions of Service) Bill, 1981 by Dr. Subramaniam Swamy.	24-12-81	Pending
15.	The Small Family (Promotion and Motivation) Bill, 1981 by Shri Balasaheb Vikhe Patil.	24-12-81	Pending
16.	The Reservation of Posts in Public Sector and Private Sector Services (for Economically Weaker Section of Society) Bill, 1981 by Shri Balasaheb Vikhe Patil.	24-12-81	Pending
17.	The Political Parties (Financial Assistance) Bill, 1981 by Shri Balasaheb Vikhe Patil	24-12-81	Pending
18.	The Wages (Removal of Disparity) Bill, 1981 by Shri Balasaheb Vikhe Patil.	24-12-81	Pending
19.	The Scheduled Castes and Scheduled Tribes Youth Employment Bill, 1981 by Shri Ram Swarup Ram.	24-12-81	Pending
20.	The Declaration and Public Scrutiny of Assets of Ministers and Members of Parliament Bill, 1981 by Prof. Madhu Dandavate.	24-12-81	Pending
21.	The Constitution (Amendment) Bill, 1981 (<i>Amendment of article 37 etc.</i>) by Prof. Madhu Dandavate.	24-12-81	Pending

22. The Constitution (Amendment) Bill, 1981 (Amendment of article 16) by Shri Harish Chandra Singh Rawat.	Pending
23. The Constitution (Amendment) Bill, 1981 (Amendment of article 16) by Shrimati Vidya Chennupati.	Pending
24. The Cantonments (Amendment) Bill, 1981 (Amendment of section 15 etc.) by Shri Harish Chandra Singh Rawat.	0-05 minutes taken on introduction of Bills at S.No. 14 to 24	Pending

SUMMARY

1. Bills pending at the end of the last session	173
2. Bills introduced	22
3. Bill discussed	1
4. Bills withdrawn	NIL
5. Bills negatived	NIL
6. Part-discussed	1
7. Bills pending at the end of the Session <i>vide</i> para No. 1389 of Bulletin, Part-II, dated 4-1-1982	195

4. CALLING ATTENTION STATEMENTS

Sl. No.	Brief Subject	Name of Member who called attention	Name of Minister Date of statement	Time taken
1	2	3	4	5
				H. M.
1.	The reported massacre of 24 Harijans in Deholi village, Mainpuri District, Uttar Pradesh on 18 November, 1981.	Shri Satyasadhan Chakraborty	Giani Zail Singh 23-11-1981	1.38
2.	Growing incidence of dacoities and lawlessness in running trains with particular reference to the looting of the Lucknow-New Delhi Mail on 30 October, 1981, and killing of an Air Force Officer in an armed dacoity in Lucknow-Jhansi passenger train on 21 November, 1981.	Shri Harish Chandra Singh Rawat	Shri Kedar Pande 24-11-1981	1.45
3.	The reported deaths due to widespread incidence of encephalitis in Andhra Pradesh, Karnataka, Tamil Nadu, Pondicherry and other parts of the country.	Shri Harish Chandra Singh Rawat	Shri B. Shankaranand 25-11-1981	0.50
4.	Rise in prices of essential commodities.	Shri P.K. Kadiyan	Shri Brajimohan Mohanty 26-11-1981	1.37
5.	The situation arising out of the agitations by farmers for remunerative price for cotton in different parts of the country, particularly in Maharashtra.	Shri Arjun Sethi	Shri Pranab Kumar Mukherjee 1-12-1981	1.13
6.	Recent violent incidents and unrest in the Delhi University and Jawaharlal Nehru University.	Shri Harikesh Bahadur	Smt. Sheila Kaul 3-12-1981	1.26
7.	Power shortage in different parts of the country with particular reference to Maharashtra.	Shri Chitta Basu	Shri A.B.A. Ghani Khan Chaudhuri 4-12-1981	1.24
8.	Reported incidents of violence and hooliganism in the Dhanbad coal mining area and murderous attack on a senior mining engineer causing a sense of insecurity and the steps taken by the Government in the matter.	Shri Bapusaheb Parulekar	Shri A.B.A. Ghani Khan Chaudhuri 7-12-1981	1.03

1	2	3	4	5
				H. M.
9.	The reported rallies and demonstrations by some farmers at the Boat Club, New Delhi on November 30, 1981 protesting against the acquisition of their land by Delhi Development Authority and the low rates of compensation paid to them.	Shri Ram Swroop Ram	*Shri Bhishma Narain Singh **8-12-1981 **11-12-1981	1.11
10.	The reported collapse of the fly-over under construction, in connection with the ASIAD, at Sewa Nagar, New Delhi, causing injury to a large number of workers.	Shri B.D. Singh	Shri Kedar Pande 14-12-1981	0.52
11.	Reported loss of numerous human lives and cattle and damage to property and standing crops caused by the recent cyclone in some areas in West Bengal and Orissa.	Shri R.P. Das	Rao Birendra Singh 15-12-1981	1.11
12.	Reported death of several persons in the country due to cold wave.	Shri Mani Ram Bagri	Shri Balashwar Ram 18-12-1981	0.56
13.	Reported banning and burning of Indian first aid dressing material by the Governments of United Kingdom and Australia and its adverse effect on the export of Indian goods.	Shri Harinath Mishra	Shri Khurshid Alam Khan 22-12-1981	1.17
14.	Reported collapse of a bunker in Kotana Colliery in District Sahdol in Madhya Pradesh, resulting in the death of some persons and injuries to several others.	Shri Uttam Rathod	Shri A.B.A. Ghani Khan Chaudhuri 23-12-1981	0.32
15.	Reported inordinate delay in completion of Patna-Hajipur Ganga bridge due to indifference on the part of the authorities.	Shri Harikesh Bahadur ✓	Shri Buta Singh 24-12-1981	0.24

*The Minister made a statement on 11-12-1981.

**The Calling Attention was interrupted on 8th December, 1981 as the House adjourned as a mark of respect to the memory of Shri Kartik Oraon who passed away suddenly.

5. DIVISIONS

Number of Divisions held

6

6. FINANCIAL BUSINESS

Subject	Date of presentation	Date(s) of discussion	Time taken
1	2	3	4

H. M.

(i) *Railway Budget*

Demands for Excess Grants in respect of the Budget (Railways) for 1979-80	10-12-81	14-12-81 15-12-81	*Discussion and voting on Demands for Excess Grants (Railways)	} 3 26
Supplementary Demands for Grants in respect of the Budget (Railways) for 1981-82	10-12-81	14-12-81 15-12-81	*Discussion and voting on Supplementary Demands for Grants (Railways)	

(ii) *General Budget*

Demands for Excess Grants in respect of the Budget (General) for 1979-80	10-12-81	16-12-81	**Discussion and voting on Demands for Excess Grants (General)	} 3 41
Supplementary Demands for Grants in respect of the Budget (General) for 1981-82	10-12-81	16-12-81	**Discussion and voting on Supplementary Demands for Grants (General)	

*Discussed together.

**Discussed together.

1	2	3	4
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H. M.

(iii) *Budget in respect of State of Assam*

Supplementary Demands for Grants in respect of the Budget (Assam) for 1981-82	10-12-81	18-12-81 21-12-81	@Discussion and voting on Supplementary Demands for Grants (Assam)	4 04
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@Discussed together with the Statutory Resolutions Seeking (i) approval of the issue of the notification of Assam Government declaring the services in connection with production, supply and distribution of electricity including other services under the Assam State Electricity Board to be essential services within the State of Assam and (ii) approval of the continuance in force of the Proclamation issued by the President on 30-6-81 under article 356 of the Constitution in respect of Assam for a further period of six months.

(iv) *Budget in respect of the State of Kerala*

Supplementary Demands for Grants in respect of the Budget (Kerala) for 1981-82	15-12-81	17-12-81	@@Discussion and voting on Supplementary Demands for Grants (Kerala)	4 19
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@@Discussed together with the Statutory Resolution seeking approval of the Proclamation issued by the President on 21-10-81 under article 356 of the Constitution in relation to the State of Kerala.

7. LEAVE OF ABSENCE

Sl. No.	Name of Members	Period for which leave granted	Date when leave granted
1	Shri K. Kunhambu	17-8-1981 to 18-9-1981	24-12-1981
2	Shri R. K. Mhalgi	23-11-1981 to 24-12-1981	
3	Shri Kusuma Krishna Murthy	23-11-1981 to 18-12-1981	
4	Shri Anand Singh	23-11-1981 to 24-12-1981	
5	Shri Balasaheb Vikhe Patil	1-12-1981 to 16-12-1981	

8. MOTIONS

(i) Motions under Rules 191 and 342

Sl. No.	Brief subject	Motion under rule	Name of Member who moved	Date(s) of discussion	Time taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
1.	India's extended arrangements with the IMF.	342	Shri R. Venkataraman	2-12-81	H. M. 8 53	Finance	—
2	Present international situation and the policy of the Government of India in relation thereto.	342	Shri P.V. Narasimha Rao	18-9-81 (Sixth Session) 10-12-81	6 08 (Excluding 0 10 mts. taken during the sixth Session)	External Affairs	Motion substituted by Shri B.V. Desai adopted.

(ii) Motions for modification of statutory rules and regulations

Sl. No.	Brief subject	Name of Member who moved	Date of moving and Discussion	Time taken	Ministry/Department concerned	Remarks
				H M		
1	Modification of the Maruti Limited (Acquisition and Transfer of Undertakings) Rules, 1981, laid on the Table on 6-5-1981.	Shri N.K. Shejwalkar.	22-12-81	0 27	Industry	Negative
2	Amendment of the All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1981, laid on the Table on 15-4-1981.	Dr. Vasant Kumar Pandit	23-12-81	0 14	Home Affairs	Withdrawn by leave of the House.

9. OATH OR AFFIRMATION

Name	Constituency	State	Language of oath/affirmation	Date
Shri Gavjit Manikrao Hodiya	Nandurbar	Maharashtra	Hindi (Oath)	10-12-1981

10. QBITUARY REFERENCES

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
H. M.					
1	✓ Shri Sadas Shiv Daji Patil, Member of Fourth Lok Sabha.	20-9-1981	23-11-1981	0 05	
2	✓ Shri Suresh Chandra Deb, Member of First Lok Sabha.	27-9-1981			
3	✓ Chowdhuri Lahri Singh, Member of Third Lok Sabha.	4-10-1981			
4	✓ Shrimati Sheoraj Vati Nehru, Member of First Lok Sabha.	19-10-1981			
5	✓ Shri Rajaram Dadasaheb Nimbalkar, Member of Fifth Lok Sabha.	8-11-1981			
6	✓ Shri Ganesh Lal Chaudhary, Member of First Lok Sabha.	7-11-1981	2-12-1981	0 02	
7	✓ Shri Chhotubhai Makanbhai Patel, Member of Third Lok Sabha.	30-11-1981	8-12-1981	0 02	
8	✓ Shri Kartik Oraon, Member of Fourth, Fifth and Seventh Lok Sabha.	8-12-1981	9-12-1981		House was informed at 12:13 hrs on 8-12-1981 and at 12:14 hrs. House adjourned for the day.

Sl. No.	Name and particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
				H. M.	
9	✓ Shri Mubarak Shah, Sitting Member.	8-12-1981	9-12-1981	0 05	After reference to the passing away of S/Shri Kartik Oraon and Mubarak Shah, House was adjourned for the day on 9-12-1981
10	Shri Gokul Lal Asawa, Member of Constituent Assembly.	19-11-1981	24-12-1981	0 03	
11	✓ Prof. Mahanth Shyam Sunder Das, Member of Sixth Lok Sabha.	14-12-1981			
12	✓ Shri Birbal Singh, Member of First and Second Lok Sabha.	14-12-1981			

11. PAPERS LAID ON THE TABLE

(i) By Government	7 25
(ii) By Private Members	1

12. PERSONAL EXPLANATIONS UNDER RULE 357

Sl. No.	Brief Subject	Name of Member who made the personal explanation	Date	Time taken
				H. M.
1	Certain remarks about him made by a Member in the House on 7 December, 1981.	Shri Rajiv Gandhi	7-12-1981	0 03
2	Certain remarks made about him in the House on 4 and 16 December, 1981.	Dr. Subramaniam Swamy	17-12-1981	0 06
3	Certain remarks made about him in the House on 4 and 16 December, 1981.	Shri Atal Bihari Vajpayee	17-12-1981	0 03

13. PETITIONS

Presented by Members	3
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14. PRIVILEGE MATTERS

Sl. No.	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	Question of privilege given notices of by Shri K.P. Umrikishnan and several other members against the Minister of Petroleum, Chemicals and Fertilizers (Shri P. C. Sethi), Minister of Home Affairs (Giani Zail Singh) and others for causing an enquiry into how Shri Umrikishnan "came into possession of photo copies of the files, notes and Reports" which he had "quoted and laid on the Table of the House" on 23 December, 1980, during the discussion in Lok Sabha on that day under Rule 193 on the choice of technology and foreign collaboration for the urea and ammonia fertilizer plants to be built on the basis of Bombay High Complex.	Shri K.P. Umrikishnan and several other members.	8-5-1981 17-12-1981	H M 0 04 0 15	The Speaker gave his ruling withholding his consent to the raising of the question of privilege.
2	Question of privilege regarding alleged assault on Shri Satyanarayan Jatiya, M.P. and use of abusive remarks against him by the police at Ujjain on 15 December, 1981.	Shri Satyanarayan Jatiya	22-12-1981	0 02	The House referred the matter to the Committee of Privileges on a motion moved by Shri Suraj Bhan.

15. QUESTIONS

(i) Starred

Number of Questions put down in Question List for Oral Answers *502

Number of Questions orally answered 144

(ii) Unstarred

Number of Questions put down in Question Lists for Written Answers
and Written Answers furnished **5613

(iii) Short Notice Question

Number of Questions put down in Short Notice Question Lists NIL

Number of Short Notice Questions orally answered NIL

*Includes 22 Starred Questions transferred/postponed from one Ministry to another.

**Includes 93 Unstarred Questions transferred from one Ministry to another/postponed/
withdrawn.

(14) HALF-AN-HOUR DISCUSSIONS ARISING OUT OF ANSWERS TO QUESTIONS

Sl. No.	Brief Subject	Name of the Member who raised the discussion	Date	Ministry	Time taken
1	Ban on Hunting of Birds	. . . Shri R. P. Gachwad	30-11-1981	Agriculture	H M 0 55
2	Sale of Imported Sugar Shri H.N. Nanje Gowda	11-12-1981	Agriculture	0 44
3	Review of Coal Organisation Shri B.V. Desai	16-12-1981	Energy	0 43
4	Life Saving Drugs Shri Ram Vilas Paswan	18-12-1981	Petroleum & Chemicals & Fertilizers	0 39
5	Permanent Railway Card Passes to Railway Committees and issue of Cheque Passes	Shri Bapusaheb Parulekar	21-12-1981	Railways	0 53
6	Three Language formula in Delhi Schools.	. . . Shri Rajnath Sonkar Shastri	23-12-1981	Education	0 35

16. RESOLUTIONS

(i) Statutory Resolutions

Sl. No.	Subject	Article/Section of Constitution Act	Member who moved	Date(s) of moving and discussion	Time Taken	Ministry/Department concerned	Remarks
1	2	3	4	5	6	7	8
							H. M.
*1	Approval of the Proclamation issued by the President on 21-10-81 in relation to the State of Kerala.	Article 356 of the Constitution	Shri Yogendra Makwana	17-12-1981	4 18	Home Affairs	Adopted.
**2	Approval of the Issue of the notification of the Government of Assam declaring the services in connection with production, supply and distribution of electricity including other services under the Assam State Electricity Board to be essential services within the State of Assam.	Section 2(2) of the Essential Services Maintenance (Assam) Act, 1980	Shri Yogendra Makwana	18-12-81 21-12-81	4 04	Home Affairs	Adopted.
**3	Approval of the continuance in force of the Proclamation dated 30-6-81 in respect of Assam for a further period of six months w.e.f. 30-12-1981.	Article 356 of the Constitution	Shri Yogendra Makwana	21-12-81		Home Affairs	Adopted.

* Discussed together with the Supplementary Demands for Grants in respect of the Budget (Kerala) for 1981-82.

** Discussed together along with the Supplementary Demands for Grants in respect of the Budget (Assam) for 1981-82.

(ii) Private Member's Resolutions

Sl. No.	Brief Subject	Name of Member who moved	Date(s) of moving and discussion	Time taken	Ministry/Department	Remarks
				H. M.		
1.	Steps to set up industrial projects under Central Sector in West Bengal.	Shri Chitta Basu	11-9-1981 (Sixth Session) 4-12-1981 18-12-1981.	2.50 (excluding 3 mts. taken during Sixth Session)	Industry	Negative
2.	Welfare of construction workers.	Shri M.M. Lawrence	18-12-1981	0.05	Labour	Discussion not concluded.

17. SHORT DURATION DISCUSSIONS (RULE 193)

Sl. No.	Brief Subject	Under rule	Name of Member who raised the discussion	Date of Discussion	Time taken	Ministry/Department concerned	Remarks
					H. M.		
1.	Situation arising out of the conspiracy by separatist elements against the integrity of the country.	193	Shri Mani Ram Bagri	23-4-81 (Fifth Session) 1-12-81	5.15 (excluding 1 hour and 45 minutes taken during the Fifth Session).	Home Affairs.	..
2.	Statement made by the Minister of Home Affairs on 4-12-81 re-tragic death of 45 persons and injuries to several others at Qutab Minar, Delhi on 4-12-81.	193	Shri Atal Bihari Vajpayee.	7-12-1981	3.25	Do.	..
3.	Inadequacies in the electoral law in not providing a specific period for completion of a bye-election to Parliament.	193	Shri Chitta Basu	14-12-81	5.01	Law, Justice and Company Affairs.	..
4.	Situation arising out of the killing of Harijans in Deholi village, Mainpuri district, Uttar Pradesh.	193	Shri Suraj Bhan	24-12-81	6.06	Home Affairs	..

18. SPEAKER/DEPUTY SPEAKER/CHAIRMAN

RULING/ANNOUNCEMENTS

Sl. No.	Subject	By whom	Date
1.	On the point raised in the House on 7 December 1981 in respect of the statement made by the Minister of Railways regarding Railway Financial Matters.	Speaker	8-12-1981
2.	*Death of Shri Kartik Oraon, Minister of State in the Ministry of Communications.	Speaker	8-12-1981
3.	Regarding intimation by the Chairman, Estimates Committee to the Speaker about acceptance of the replies of Government indicating action taken on the recommendations/conclusions contained in the five <i>ad hoc</i> Secret Reports of the sub-Committee on Defence of the Estimates Committee (1978-79) on the subject of Modernisation of Defence which were forwarded to the then Deputy Prime Minister and Minister of Defence in April-May, 1979.	Deputy Speaker	23-12-1981

*As a mark of respect to the memory of the deceased. Members stood in silence for a short while and thereafter the House was adjourned for the day.

19. STATEMENTS

(i) **Suo moto Statements made/laid by Ministers under Rule 37a**

Sl. No.	Subject	Name of Minister	Date	Time taken
1	2	3	4	5
1.	India's extended arrangement with the International Monetary Fund.	Shri R. Venkataraman	23-11-81	H. M. 0-18
2.	Reported offer of a No War Pact by Pakistan.	Shri P. V. Narasimha Rao	25-11-81	0-09
3.	Hijacking of Air India Air-craft . . .	Shri Chandulal Chandrakar	26-11-81	0-05
4.	Government Business for the week commencing the 30th November, 1981.	Shri P. Venkatasubbaiah	27-11-81	0-21

1	2	3	4	5
				H. M.
5.	Regarding the reconstitution of the Law Commission for a period of three years from 14-12-1981 to 13-12-1984.	Shri P. Shiv Shankar	4-12-81	0-01
6.	Government Business for the week commencing the 7th December, 1981.	Shri Bhishma Narain Singh	4-12-81	0-10
7.	*Tragic death of 45 persons and injuries to several others at Qutab Minar, Delhi on 4 December, 1981.	Giani Zail Singh	4-12-81	0-03
8.	Railway Financial Matters	Shri Kedar Pandey	7-12-81	0-18
9.	Fire in Ahmedabad on December 6, 1981 resulting in the death of several persons.	Shri Yogendra Makwana	10-12-81	0-01
10.	Regarding launching of Bhaskara-II and commencement of its utilisation.	Shri C.P.N. Singh	10-12-81	0-06
11.	Government business for the week commencing the 14th December, 1981.	Shri Bhishma Narain Singh	11-12-81	0-17
12.	Recent official Sino-Indian talks held in Beijing, the annexation of the Golan Heights by Israel and the situation in Poland.	Shri Bhishma Narain Singh	17-12-81	0-06
13.	Government Business for the week commencing the 21st December, 1981.	Shri P. Venkata-subaiah	18-12-81	0-20
14.	Setting up of an expert Committee to study the financial implications of the proposal for inclusion in the list of declared goods and for levy of Additional Excise Duty in lieu of Sales Tax on certain commodities.	Shri R. Venkataraman	21-12-81	0-02
15.	Points raised by Prof. K. K. Tewari in the House on 21-12-1981 about making an enquiry into the alleged predictions about the Prime Minister which had appeared in some papers.	Shri P. Venkata subaiah	21-12-81	0-05
16.	Assassination of Jathedar Santokh Singh, President, Delhi Gurdwara Prabandhak Committee on 21 December, 1981.	Giani Zail Singh	22-12-81	0-03
17.	Regarding India's decision to be a Party to the agreement establishing the Common Fund for Commodities negotiated in UNCTAD.	Shri Pranab Kumar Mukherjee	22-12-81	0-04
18.	Regarding Second Backward Classes Commissions' Report.	Shri Yogendra Makwana.	22-12-81	0-02

*The Speaker expressed sorrow and sympathy for the bereaved families. Thereafter, Members stood in silence for a shortwhile in memory of the deceased and the House was adjourned for the day.

(ii) Matters under Rule 377

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement in response thereto	Date	Time taken
1	2	3	4	5	6
					H.M.
1	Need for amendment in Cantonment Act for setting up Municipal Boards for Rani-khet and Lansdowne areas.	Shri Harish Chandra Singh Rawat		23-11-1981	0-17
2	Shortage of water and famine conditions prevailing in many parts of Bihar.	Shri Ranjit Singh			
3	Crisis in silk industry due to rise in price of silk yarn.	Shri Zainul Bashir			
4	National Goitre Control Programme.	Dr. Vasant Kumar Pandit			
5	Protest rally by workers at Boat Club, New Delhi.	Shri Satyasadhan Chakraborty			
6	Need for taking over of Roorkee Engineering University by Union Government.	Shri Rashid Masood			
7	Construction of an airport at Calicut	Shri V.S. Vijayaraghavan.		24-11-1981	0-15
8	Treatment meted out to prisoners in jails with particular reference to the Central Jail, Muzaffarpur.	Shri Ram Vilas Paswan			
9	Steps for solving subsidence problem in Ranigunj.	Shri Ajit Kumar Saha			
10	Power failure in Cachar district of Assam.	Shri Santosh Mohan Dev			
11	Enhancement of sugarcane price for cane growers of Bihar.	Shri K. M. Madhukar			
12	Relief measures for flood affected victims of Gorakhpur and Basti districts of Uttar Pradesh.	Shri Ashfaq Hussain			
13	Allocation of more funds for construction of road communication in Orissa.	Shri Rasa Behari Behra			
14	Reported decision to close down the Central Fisheries Corporation.	Shri Somnath Chatterjee			

1	2	3	4	5	6
					H.M.
15	Problem of seepage water in areas bordering Sarda Project Canal in Uttar Pradesh.	Shri Ram Lal Rabi			
16	Increasing tension in Kishtwar town of Jammu and Kashmir	Dr. Karan Singh		25-11-81	0-21
17	Steps for early completion of Madras Atomic Power Project.	Shri Era Anbarasu			
18	Threatened strike in the National School of Drama, New Delhi.	Shri Jalil Abbasi			
19	Issue of arms to Harijans and persons belonging to weaker sections of society.	Shri Rajnath Sonkar Shastri			
20	Need to open a branch of seamen employment office at Madras.	Dr. A. Kalanidhi			
21	Alleged spread of malaria due to increased use of pesticides for Green Revolution and measures to check it.	Shri Chintamani Jena			
22	Disfiguring of Jain idols in Madhya Pradesh.	Shri Mani Ram Bagri			
23	Supply of adequate quantity of copper to M/s Indo-American Electricals Limited, Durgapur.	Shri Krishn Chandra Halder			
24	Need to ban import of coconut oil, cocoa and cocoa powder, nutmeg, cloves and rubber.	Shri George Joseph Mundackal		26-11-81	0-30
25	Provision of additional coaches in super-fast train between Madurai and Madras.	Shri Cumbum N. Natarajan			
26	Alleged repressive measures against agricultural labourers by C.R.P.F. and Bihar Military Force in certain parts of Patna District.	Shri Ramavatar Shastri			
27	Immediate cleaning of Sujan-Ganga canal around the Fort of Bharatpur.	Shri Rajesh Pilot			
28	Steps to provide improved facilities for primary education in Uttar Pradesh and other parts of the country.	Shri B.D. Singh			

1	2	3	4	5	6
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H. M.

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| 29 | Further research for harnessing solar energy. | Shri P. Rajagopal Naidu |
| 30 | T.V. Station at Allahabad for the coverage of the coming Ardh-Kumbh Fair. | Shri Krishna Prakash Tewari |
| 31 | Crisis in carpet industry of Mirzapur Bhadohi area in Uttar Pradesh. | Shri Uma Kant Mishra, |
| 32 | Increasing the range of Radio Station at Ratnagiri. | Shri Bapusaheb Parulekar |
| 33 | Central assistance to West Bengal Government for Compensating cultivators for loss of their crops due to pest and drought. | Shri Satyagopal Misra |
| 34 | Central intervention to enable workers to take over management of Binny Garment Factory, Bangalore. | Shri George Fernandes |
| 35 | Supply of wheat and rice in adequate quantity to West Bengal. | Shrimati Geeta Mukherjee |
| 36 | Direct express train service from Delhi to Kanyakumari. | Shri N. Dennis |
| 37 | Outbreak of epidemic disease known as Shitalmata amongst cattle in Ghazipur Dairy Farm, Delhi. | Shri Bhikhu Ram Jain |
| 38 | Steps to meet shortage of electricity in Uttar Pradesh. | Shri Jitendra Prasada |
| 39 | Granting permanency status to employees of All-India Handicrafts Board. | Shri Zainal Abedin |
| 40 | Industrialisation of Eastern Uttar Pradesh to meet unemployment problem among the youth. | Shri Harikesh Bahadur |
| 41 | Canalisation of exports of onions to Malaysia through one single concern. | Dr. Subramaniam Swamy |
| 42 | Relaxation in rule regarding grant of D.A., G.C.A., H.R. As, to the employees of Bharat Heavy Electricals Unit and small arms factory near Tiruchirappalli. | Shri N. Selvaraju |

30-11-1981 0 10

1-12-1981 0 11

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H.M.

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| 43 | Irregular working of Vinod & Vimal Textile Mills of Madhya Pradesh. | Shri Satyanarayan Jatiya | 1-12-1981 | | |
| 44 | Provision of halt station at Burhanpur for 193/194 Varanasi Mahanagari Express. | Shri Shivkumar Singh | | | |
| 45 | Gearing-up of co-operative movement in the country with particular reference to establishment of a sugar factory in U.P. in co-operative sector. | Shrimati Usha Verma | | | |
| 46 | Adequate coverage of Oriya and Assamese programmes on Delhi T.V. | Shri Rasa Bihari Behra | | | |
| 47 | Reduction of excise duty on matches produced in cottage and tiny units in Tamil Nadu. | Shri D.S.A. Sivaprakasam | 2-12-1981 | 0 | 13 |
| 48 | Token strike by workers of Hindustan Samachar Bharti. | Shri Mani Ram Bagri | | | |
| 49 | Proposed reorganisation of B.B. J. Construction Co. Ltd. | Shri Somnath Chatterjee | | | |
| 50 | Construction of a bridge over river Yamuna in Saharanpur district. | Shri Rashid Masood | | | |
| 51 | Employment opportunity for the local SC/ST people of Mirzapur district of Uttar Pradesh. | Shri Ram Pyare Panika | | | |
| 52 | Increased cement quota to Uttar Pradesh. | Shri Zainul Bashir | | | |
| 53 | Conversion of King George Medical College into a Medical Institute in Uttar Pradesh. | Shri Ram Lal Rahi | | | |
| 54 | T.V. coverage of India Vs. M. C.C. test series for eastern region. | Shri Krishna Chandra Halder | 3-12-1981 | 0 | 3 |
| 55 | Increase in the commission of ration shopkeepers in Delhi. | Shri Ramavatar Shastri | | | |
| 56 | Re-employment of retrenched workers of Hindustan Steel Construction Company Limited. | Shri C. Palaniappan | | | |

1	2	3	4	5	6
					H. M.
57	Relief measures for remote villages of the districts of Kargil and Laddakh suffering due to heavy snow-fall there.	Shri P. Namgyal.			
58	Establishment of an office of Shipping Corporation of India at Madras,	Dr. Vasant Kumar Pandit			
59	Working of Khadi and Village Industries Commission.	Shri Rajnath Sonkar Shastri			
60	Supply of inferior quality blankets for the use of Army, Border Security Force, etc.	Shri Ratansinh Rajda			
61	Restriction on use of fireworks on Diwali and other festivals.	Shri Bhiku Ram Jain			
62	Modernisation and development programme for the coalfields of Orissa.	Shrimati Jayanti Patnaik			
63	Problems of silk weavers of Karnataka.	Shri T.R. Shamanna			
64	Telchar-Sambalpur Railway Line in Orissa.	Shri K.P. Singh Deo.			
65	Crisis in handloom industry due to increase in price of cotton/silk yarn.	Shri Ashfaq Husain			
66	Demolition of staff quarters in the Gole Market area of New Delhi.	Shri Atal Bihari Vajpayee			
67	Hurdles put by railways near the level-crossing of Barsethi railway station near Jaunpur.	Dr. A.U. Azmi			
68	Industrialisation in the interior of Himachal Pradesh.	Shri Krishan Datt Sultanpuri			
69	Clearance of piled-up stocks of iron-ore at the pit and rail-heads in Banspuri-Barhil sector in Orissa.	Shri Lakshman Mallick			
70	Nationalisation of M/s Hoogly docking and Engineering Company Limited, Howrah.	Shri Satyasadhan Chakraborty			
71	Karnataka-Maharashtra border dispute.	Shri Bapusaheb Parulkar			
72	Supply of diesel and kerosene to farmers of Eastern Uttar Pradesh.	Shri Harikesh Bahadur			
				7-12-1981	o 16
				10-12-1981	o 18

1	2	3	4	5	6
					H.M
73	Proposed introduction of electronic computer technology in the newspaper industry.	Shri Indrajit Gupta	}	10-12-1981	
74	Enquiry into last week's explosion in the fire-works factory at Gwalior.	Shri N.K. Shejwalkar			
75	Import of necessary pesticides, insecticides and fertilizers to save cardamom crop in Kerala.	Shri Cumbum N. Natarajan			
76	Change of name of Marathwada University to Dr. Ambedkar Marathwada University.	Shri Ram Vilas Paswan			
77	Alleged unsatisfactory working of Railway Hospitals and Dispensaries.	Shri Narayan Choubey	}	14-12-1981	O 1
78	Two-lane Railway over-bridge near south of Cuttack Railway Station in Orissa.	Shrimati Jayanti Patnaik			
79	Alleged direction of the Reserve Bank of India not to issue licences to start new Urban Co-operative Banks.	Shri T.R. Shamanna			
80	Industrialisation of Sitapur area by declaring it an industrially backward area.	Shri Ram Lal Rahi			
81	Spread of T.B. in desert villages of Rajasthan.	Shri Daulat Ram Saran	}	15-12-1981	O 2
82	Plight of employed children.	Shri K. Lakkappa			
83	Expansion programme of Bengal Immunity, a Government of India Unit of pharmaceutical industry.	Shri R.P. Das			
84	Rajadhyaksh Committee recommendations on State Electricity Boards with particular reference to inadequate power supply in Maharashtra.	Shrimati Usha Prakash Chaudhari			
85	Better loading/unloading facilities in passenger trains at Jaunpur station, Uttar Pradesh.	Dr. A.U. Azmi	}	15-12-1981	O 2
86	Micro-wave link for Malabar region of Karala for T.V. programmes.	Shri V.S. Vijayaraghavan			

1	2	3	4	5	6
H. M.					
87	Problem of drinking water supply due to strike by employees in Bihar.	Shri Ramavatar Shastri.	15-12-1981		
88	Reimposition of ceiling on production of matches in cottage Sector Units.	Shri Era Mohan.			
89	Facilities for the workers employed in bricks-kilns in Delhi.	Shri Chandra Pal Shailani.			
90	Difficulties of people due to employees strike in Bihar.	Shrimati Krishna Sahi.			
91	One day cease work call by college and university teachers all over the country.	Shri Satyasadhan Chakraborty.			
92	Shortage of kerosene oil in the country.	Shri Mani Ram Bagri.	16-12-1981	O	17
93	Declaration of emergency in Poland.	Prof. Madhu Dandavate.			
94	Relief measures for the flood victims of Gorakhpur District.	Shri Mahavir Prasad.			
95	Technology for the exploration and economic exploitation of Nickel and Cobalt minerals.	Shri K.P. Singh Deo.			
96	Completion of the Traffic survey of the proposed Railway line on Bandel - Howrah section.	Prof. Rupchand Pal.			
97	Losses in Talcher unit of Fertilizer Corporation of India.	Shri Arjun Sethi.	17-12-1981	O	14
98	Problems of weavers of Uttar Pradesh due to rising prices of yarn and chemicals.	Shri Harikesh Bahadur.			
99	Alleged pollution of the Damodar river water.	Shri Ram Vilas Paswan.			
100	Alleged Israeli attack on Golan Heights.	Shri Atal Bihari Vajpayee.			
101	Controlling of price of raw silk yarn to prevent loss of livelihood to silk weavers of Tamil Nadu.	Shri C. Palaniappan			
102	Expeditious action on the Pension claims of ex-servicemen.	Shri Digamber Singh.	17-12-1981	O	14
103	Extension of Raniganj Railway Platform and development of Asansol Railway Station.	Shri Ajit Kumar Saha.			

1	2	3	4	5	6
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H M

104	Alleged irregular allotment of wagons for transportation of coal for small scale industries in Tamil Nadu.	Shri D.S.A. Siva-prakasam	17-12-1981	O	14
105	Anomalies in the allowances of teachers of colleges in Goa Affiliated to the University of Bombay.	Shri Eduardo Falcão			
106	Establishment of tube-well Corporation to ensure supply of drinking water in Rajasthan villages.	Shri Rajesh Pilot			
107	Setting up of major industries in the public sector in Gwalior Chambal division of Madhya Pradesh.	Shri Madhavrao Scindia			
108	Permission to export Urad whole or Dal to stabilise its price.	Dr. Vasant Kumar Pandit			
109	A film containing derogatory material about persons in public life.	Shri Gulam Nabi Azad	21-12-1981	O	22
110	Expeditious execution of the programme of establishing proposed Vijayanagar Steel Plant.	Shri K. Lakkappa			
111	Regularisation of casual labour of Railway Department.	Shri Samar Mukherjee			
112	Alleged failure of cotton Corporation of India to purchase cotton.	Prof. N.G. Ranga.			
113	Alleged fall in Sabai grass prices hitting the major source of livelihood of tribals of Mayurbhanj district of Orissa.	Shri Arjun Sethi			
114	Steps to establish a University of Medical Sciences in Tamil Nadu.	Dr. A. Kalanidhi			
115	Lifting of ban imposed on the film 'Meri Aawaz Suno'.	Shri Atal Bihari Vajpayee			
116	Effective implementation of Integrated Land Development Programme particularly with references to assistance provided by banks.	Shri B.D. Singh			

1	2	3	4	5	6
					H.M.
117	Inclusion of Kannada programmes in the programmes of Delhi Doordarshan.	Shri Oscar Fernandes			
118	Alleged import of stainless steel by other names and paying of less Customs Duty by certain persons.	Shri Mani Ram Bagri			
119	Problem of getting admission to colleges for the students of schools affiliated to Central Board of Secondary Education in Tamil Nadu.	Shri D.S.A. Sivaprakasam			
120	Provision of employment and adequate compensation to the displaced persons whose lands were acquired for setting up of Neyveli Lignite Corporation.	Shri Era Anbarasu		22-12-1981	o 30
121	Problems of the employees in view of closure of the Diesel P.O.H. shop at Siliguri Junction in West Bengal.	Shri Anandna Pathak			
122	Settlement of the demands of Delhi University agitating employees.	Shrimati Geeta Mukherjee			
123	Proposed retrenchment of <i>ad hoc</i> employees of Census Operations Department.	Shri Jagpal Singh			
124	Adequate power supply for irrigation purposes in the country.	Shri Rajesh Pilot			
125	Early decision by Salt Commission to allow construction of houses on the lands originally meant for panning salt and now lying unutilized in Bombay.	Dr. Subramaniam Swamy			
126	Legislation to provide facilities to disabled persons.	Shri Ram Vilas Paswan			
127	Creation of a separate Archaeological Circle for Orissa for proper maintenance of monuments there.	Shrimati Jayanti Patnaik		23-12-1981	o 22
128	Adequate supply of coal for Cement Factories of Uttar Pradesh.	Shri Krishna Prakash Tewari			
129	Compensation for the Scheduled Castes' families whose houses have been allegedly demolished by D.D.A. on 14-12-1981 in village Begampur near Malviya Nagar in South Delhi.	Shri Chandra Pal Shailani			

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- 130 Increased train services for Shri Lakshman
Paradip Port. Mallick
- 131 Statement made by the Minister Shri Harikesh
of State in the Ministry of Bahadur
Home Affairs on 21-12-1981
regarding alleged predictions
about the Prime Minister.
- 132 Unsatisfactory telephone ser- Shri Cumbum N.
vices by Cumbum Telephone Natarajan
Exchange, Madurai Circle.
- 133 Assent by the Union Government Shri A. K. Balan
to the Kerala Land Reform
(Amendment) Bill, 1980.
- 134 Enquiry into alleged death of a Shri P. K. Kodiyan
nurse from Kerala in
Pratapgarh District of Uttar
Pradesh.
- 135 Pest infection of wheat crop in Dr. Vasant Kumar
northern belt of Madhya Pandit.
Pradesh.
- 136 Assistance to State Government Shri Chintamani
by Central Government for Jena
construction of Balasore-Jala-
sore-Kharagpur State High-
way.
- 137 Steps for registration and absor- Shri M. M.
ption of Port workers of Lawrence
Cochin Port.
- 138 Release of adequate financial Prof. Narain Chand
assistance under the progra- Parashar
mme for supply of drinking
water for Himachal Pradesh.
- 139 Alleged incidents of exploitation Shri Ram Lal Rahi
of Harijans and weaker sec-
tions with particular reference
to incidents in Sitapur District
in U.P.
- 140 Cancellation of trains in Bhav- Shri Mohanlal Patel
nagar section of Gujarat.
- 141 Alleged incidents of theft in Shri R. R. Bhole
Bombay Port Trust.
- 142 Reported pollution of Ganges Shri Arif Mohammad
Water near Kanpur. Khan
- 143 Provision of shelter to the vic- Shri Ramavatar
tims of Biharsheriff. Shastri

24-12-1981 0 30

1	2	3	4	5	6
					H.M.
144	Need for withdrawal of the recent notification denying partial exemption from Customs Duty on certain drugs produced by the small scale units.	Prof. K. K. Tewari			
145	Incentives to induce doctors to work in rural areas.	Shri P. Rajagopal Naidu			
146	Alleged reduction in coal supply to Roshan Sizing Mills and other Mills in Burhanpur.	Shri Shivkumar Singh			
147	Alleged derogatory remarks against Maharishi Valmiki on Delhi Doordarshan.	Shri Suraj Bhan			
148	Allotment of funds for the Dairy Development Programme in Bihar.	Prof. Ajit Kumar Mehta			
149	Need for CBI enquiry into the murder of a Verification Officer in a Temple at Tiruchendur.	Shri C. T. Dhanda-pani			
150	Railway travel in East U.P. and Bihar.	Shri Jitendra Prasada,			

(iii) *Statements under direction 16 correcting information regarding Starred Question/Calling Attention*

Sl. No.	Brief subject	Name of Minister	Date	Time taken
				H. M.
1	Correcting certain information given to the House on 9th September, 1981 in reply to Calling Attention regarding the reported dacoity in South Extension Branch of Canara Bank in New Delhi.	Shri Yogendra Makwana	25-11-1981	0 01
2	Correcting the answer given on the 7th December, 1981 to a Supplementary by Shri A.K. Roy on Starred Question No. 209 regarding Food for Work Programme in Dhanbad District, Bihar.	Rao Birendra Singh	11-12-1981	0 02
3	Correcting the answer given on the 15th September, 1981 to a Supplementary by Shri Bhiku Ram Jain on Starred Question No. 439 regarding glut of chemical products due to imports.	Shri P. C. Sethi	21-12-1981	..

20. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time taken	Percentage to the total time taken
	H. M.	
BILLS		
(a) Government Bills	33 01	21.3
(b) Private Members' Bills	7 35	4.9
BUDGETS		
(a) Railway Budget	3 26	2.2
(b) General Budget	3 41	2.4
(c) Budget in respect of State of Assam	*4 04	2.6
(d) Budget in respect of State of Kerala	*4 19	2.8
CALLING ATTENTION NOTICES (Rule 197)	17 19	11.2
DISCUSSIONS		
(a) Half-an-Hour Discussions (Rule 55)	4 29	2.9
(b) Short Duration Discussions	19 47	12.8
MATTERS UNDER RULE 377	5 26	3.5
MOTIONS		
(a) Motions under rules 191 & 342	15 01	9.7
(b) Motions for modification of rules laid on Table	0 41	0.5
QUESTIONS	22 03	14.3
RESOLUTIONS		
(a) Statutory Resolutions	*	
(b) Private Members' Resolutions	2 57	1.9
STATMENTS (Rule 372)	2 31	1.6
OTHER MATTERS such as adjournment motion, Papers laid on Table, Question of Privileges, Obituary references, Points of Order, personal explanations, etc.	8 20	5.4
Total	154 40	100.0

*Joint discussion took place on Statutory Resolutions (*vide* Statement No. 18 S. Nos. 1 to 3) and Supplementary Demands for Grants in respect of the Budgets of the States of Assam and Kerala for 1981-82 [*vide* Statement No. 6 S. No. (iii) & (iv)] Time taken on joint discussion has been shown under State Budgets.